

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 17th of May, 2024

NO.HC.VII-54/2024/4390/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam, Nagaland and Arunachal Pradesh to attend the "***Orientation Programme on New Criminal Laws***" from **10:00 A.M. to 05:15 P.M.** at the **Judicial Academy, Assam** as per the following schedule.

Sl No.	Name of the Officer	Designation	Date of Training Programme
1.	Shri Aditya Hazarika	L.R. cum Secretary, Judicial Department, Govt. of Assam	21-05-2024 to 23-05-2024
2.	Shri Nasim Akhtar	Special Judge, NDPS, Assam, Guwahati, Attached to Judicial Academy, Assam	
3.	Shri Ratnadip Bhattacharjee	Member Secretary, Assam State Legal Services Authority, Guwahati	
4.	Shri Sujit Kumar Ghosh	Addl. District & Sessions Judge, No.1, Kamrup (M), Guwahati	
5.	Smti Audri Bhattacharyya	Judge-Designated Court, Assam, Attached to Judicial Academy Assam	
6.	Smti Shivani Handique	Research Officer, Judicial Academy, Assam	28-05-2024 to 30-05-2024
7.	Smti Seyielenuo Mezhi	Chief Judicial Magistrate, Dimapur	06-06-2024 to 08-06-2024
8.	Shri Bankim Sarma	Chief Judicial Magistrate, Majuli	
9.	Shri Pranab Sarma	Chief Judicial Magistrate, Nagaon	
10.	Shri Nabajit Bhatta	Chief Judicial Magistrate, Kokrajhar	
11.	Shri Satyajit Karmakar	Chief Judicial Magistrate, Udalguri	13-06-2024 to 15-06-2024
12.	Miss Tenzin Metho	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Pasighat, East Siang District	
13.	Miss Kenyir Kato	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Yupia, Papumpare	
14.	Shri Boduve Peter Resu	Chief Judicial Magistrate, Mon	
15.	Smti Holika Sukhalu	Chief Judicial Magistrate, Kiphire	
16.	Shri Kumdilong Kessen	Chief Judicial Magistrate, Longleng	

17.	Smti Shalma Azaz	Addl. Chief Judicial Magistrate, Cachar	20-06-2024 to 22-06-2024
18.	Smti Mridusmita Hazarika	Addl. Chief Judicial Magistrate, Barpeta	
19.	Smti Neha Saikia	Sub-Divisional Judicial Magistrate (M), Dhakuakhana	
20.	Smti Sibani Dutta	Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon	
21.	Smti Rido Pina	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Tawang, Tawang District	
22.	Smti Talat Nasrat Jabin	Sub-Divisional Judicial Magistrate (M), Gohpur	24-06-2024 to 26-06-2024
23.	Smti Zafreena Begum	Sub-Divisional Judicial Magistrate (S), Bongaigaon	
24.	Shri Debasish Borah	Sub-Divisional Judicial Magistrate (S), Baksa	
25.	Smti Drihata Kakati	Sub-Divisional Judicial Magistrate (S), Cachar, Silchar	
26.	Shri Nayan Deep Ghosh	Sub-Divisional Judicial Magistrate (S), Dibrugarh	
27.	Shri Tashi Wangchu	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Pangin	27-06-2024 to 29-06-2024
28.	Shri KaustuvmaniGoswami	Sub-Divisional Judicial Magistrate (S), No. 1, Kamrup(M), Guwahati	
29.	Shri Dene Mena	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Jamin	
30.	Shri Lobsang Wangdi Babu	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Daporijo, Upper Subansiri District	

The nominated Judicial Officers are requested to report at the venue **(Judicial Academy, Assam)** on their respective dates of training at **09:30 A.M.** for the aforesaid training programme.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4391/A

Dated: 17-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Principal Accountant General (A&E), Nagaland, Kohima / Arunachal Pradesh, Itanagar for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Itanagar Permanent Bench, Yupia.

(He is requested to inform all the concerned Judicial Officers of his respective State about is notification)

6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District and Sessions Judges, Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Dibrugarh / Kamrup (M) / Kokrajhar / Lakhimpur / Majuli / Nagaon / Udalguri

(He/She is requested to inform all the nominated Judicial Officers under his/her control about this notification)

8. All the nominated Judicial Officers.
9. The nominated Judicial Officers.

a. The nominated Judicial Officers ***willing to avail accommodation*** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** or before **19-05-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The nominated Officers are to arrange for accommodation and food for the staff accompanied by them, if any.

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)